

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4939/2012

INCOME TAX OFFICER, WARD I (4) & ANR.

Appellant(s)

VERSUS

MAYA RASTOGI

Respondent(s)

Date : 26-02-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE PRASANNA B. VARALEFor Appellant(s) : Mr. Raghavendra P Shankar, A.S.G.
Mr. Sudarshan Lamba, AOR
Mr. Pallavi Mishra, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Raman Yadav, Adv.
Mr. B K Satija, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Having regard to the importance of the question of law involved in this appeal and respondent having been served has remained unrepresented. Hence, we deem it proper to appoint an *Amicus Curiae* and as such we appoint Mr. Balbir Singh, learned Senior Counsel and a practicing counsel of this Bar to assist this Court. The office of Mr. Raghavendra P Shankar, learned ASG shall furnish the copies of this appeal papers to the learned Amicus.

2. Re-list in the second week of April, 2026.

(NEHA GUPTA)
COURT MASTER (SH)(AVGV RAMU)
COURT MASTER (NSH)